

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4371**  
TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2023

**ASSISTANCE TO KIN OF FARMERS DIED IN LAKHIMPUR KHERI**

4371. SHRIMATI PRENEET KAUR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has provided any monetary or other assistance to the kin of the deceased farmers who died in Lakhimpur Kheri, Uttar Pradesh on October 3, 2021 during a protest march against the three farm laws; and
- (b) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERSWELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The subject of compensation etc. to the families of the deceased farmers in the farmers movement is with the concerned State Governments.

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